

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-332/2020

Adwalpalkar Constructions &
Resorts Pvt. Ltd. Rep. By
Director, Mahesh Adwalpalkar ...Petitioner.

Vs

State of Goa, Thr. Chief Secretary and ors. ...Respondents.

Shri S. Desai, Advocate for the petitioner.
Shri G. Shetye, Addl. Govt. Advocate for the respondent nos. 1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:7th December 2020.

P.C.

Shri G. Shetye, the learned Addl. Govt. Advocate, waives notice on behalf of the respondent nos. 1 and 2.

2. Registry will put up a note whether the respondent nos. 3 to 7 have been served with the notice.

3. Post the matter on 14.12.2020.

DAMA SESHADRI NAIDU, J.

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